

FORM A
PUBLICATION ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF [STARLITE INFRACON PRIVATE LIMITED]

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Starlite Infracon Private Limited
2.	Date of incorporation of corporate debtor	11.01.2013
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Kolkata
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U45400WB2013PTC189703
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. FB-13, 1598, Rajdanga Main Road, Kolkata – 700 107
6.	Insolvency commencement date in respect of corporate debtor	16.03.2020
7.	Estimated date of closure of insolvency resolution process	11.09.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CA Niraj Kumar Agrawal IBBI/IPA-001/IP-P00949/2017-2018/11569
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Swastik Apartment, 334/157, Jessore Road, Flat No.3H, Kolkata – 700 089 nka_sa@hotmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Lake View Apartment, P-887, Lake Town, Block-A, Ground Floor, Kolkata – 700089 cs.sa.associates@gmail.com
11.	Last date for submission of claims	30.03.2020
12.	Classes of creditors, if any, under clauses (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. CA Navin Gopalika (Reg No. IBBI/IPA-001/IP-P-011907/2019-2020/12967) 2. CA Anil Kumar Saraf (Reg No. IBBI/IPA-001/IP-P00340/2017-18/10611) 3. CA Anup Kumar Luharuka (Reg No. IBBI/IPA-01/IP-P01376/2018-2019/12132)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	The Relevant Forms for the submission of the claims can be downloaded from https://www.ibbi.gov.in The detail profile of authorized representative are available at address: Lake View Apartment, P-887, Lake Town, Block-A, Ground Floor, Kolkata – 700089

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s. Starlite Infracon Private Limited** on **16th March, 2020**

The creditors of **M/s. Starlite Infracon Private Limited**, are hereby called upon to submit their claims with proof on or before **30th March, 2020** to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties

CA NIRAJ KUMAR AGRAWAL

INSOLVENCY PROFESSIONAL

(Niraj Kumar Agrawal)

Reg. No. IBBI/IPA-001/IP-P00949/2017-2018/11569

Date: 19.03.2020

Place: Kolkata